

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-3042**  
ANSWERED ON 19/03/2026

**NUCLEAR ENERGY GENERATION**

3042. SHRI ANIL KUMAR YADAV MANDADI

Will the PRIME MINISTER be pleased to state:-

- (a) whether Government is aware of the fact that nuclear power contribution is only 3 per cent of the total energy generation in the country;
- (b) if so, the details thereof;
- (c) whether Government has formulated any comprehensive plan to increase the contribution of nuclear energy to a considerable extent in the coming years;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) & (b) Yes. In the year 2024-25, nuclear share in total electricity generation in the country was about 3.1%
- (c) & (d) Yes. The nuclear share is proposed to be increased substantially by increasing the present installed nuclear power capacity of 8.78 GW (excluding RAPS-I) to about 22 GW by 2031-32 and 100 GW by 2047 progressively. The Government has drawn up a roadmap for reaching the 100 GW nuclear power capacity by 2047 as announced in the Nuclear Energy Mission. As per the roadmap, the present nuclear power capacity of 8.78 GW (excluding RAPS-1) is expected to reach about 22 GW by 2031-32 on progressive completion of projects presently at various stages of implementation. Another 32 GW of nuclear power capacity is envisaged to be set up beyond 2032 by NPCIL, comprising of indigenous Pressurised Heavy Water Reactors (PHWR) and Light Water Reactors (LWR) by 2047 taking the capacity to about 54 GW. As per the roadmap, the balance of 46 GW is expected to be set up by other Public Sector Enterprises (Central & State), State Governments, Private sector and Joint Ventures in different business models, comprising of reactors of different technologies. The Government has also enacted the SHANTI Act to enable wider participation in nuclear power sector towards the accomplishment of the Nuclear Energy Mission.

BHAVINI is currently commissioning a 500 MWe Prototype Fast Breeder Reactor (PFBR) project at Kalpakkam, Tamil Nadu. Government has accorded approval to carry out pre-project activities for 2 x 500 MWe twin unit of FBR 1&2 project at Kalpakkam, Tamil Nadu. On attaining first criticality of PFBR, Government will be approached for financial sanction of FBR 1&2 projects

(e) Does not arise.

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